S.No.21

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-03-2023 AT **10:30 AM**

CP (IB) No. 297/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:
Bank of Maharashtra **…Petitioner**

VS

Mr. G Siva Kumar Reddy (Gayatri Projects Limited) **…Respondent**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Ld. Counsel for the FC brought to our notice that he E-filed the memo including proof of service of demand notice on institution of this application. Learned counsel Shri Bikki Raveendra Babu for PG submits that he is yet to receive notice of the same and he would file his objections in registry within 10 days. For hearing, finally posted to 12.04.2023.

Sd/- **Sd/-**

MEMBER (T) **MEMBER (J)**

Vamsi